## GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING

#### LOK SABHA

### **UNSTARRED QUESTION NO. 1311**

TO BE ANSWERED ON 30<sup>TH</sup> JULY, 2024

#### **DAIRY BUSINESS**

#### 1311. SHRI KAUSHALENDRA KUMAR:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the assistance being provided by the Government to farmers to run and develop dairy business;
- (b) the number of farmers who have been provided assistance alongwith the amount of funds released to them during each of the last five years, State-wise;
- (c) whether interest on the loans sanctioned under the said scheme is also being charged from the farmers and if so, the details thereof;
- (d) whether the Government proposes to set up milk processing plants in rural areas which are producing milk in large quantities; and
- (e) if so, the details thereof and the amount of interest being charged from the farmers?

#### **ANSWER**

# THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a) Department of Animal Husbandry and Dairying (DAHD) is implementing the following schemes to complement and supplement the efforts of the State Government for Dairy Business are listed below:
  - i. National Programme for Dairy Development (NPDD)
  - ii. Supporting Dairy Cooperatives & Farmer Producer Organisations engaged in dairy activities (SDCFPO)
  - iii. Animal Husbandry Infrastructure Development Fund (AHIDF)

- iv. Rashtriya Gokul Mission (RGM)
- v. National Livestock Mission (NLM)
- vi. Livestock Health and Disease Control Programme (LHDCP)
- (b) No direct benefits to the farmers are provided through the schemes mentioned in part (a) above. These schemes help the farmer in improving milk productivity of bovines, strengthening of dairy infrastructure, enhancing availability of feed and fodder and providing animal health services. The scheme Dairy Entrepreneurship Development Scheme (DEDS) was discontinued in March 2020. However, DEDS provided for back-ended capital subsidy for activities as per the Operational Guidelines of the scheme. The State-wise details of subsidy provided and the number of farmers benefitted under in the last 5 years is at **Annexure-I**.
- (c) Under AHIDF, interest-bearing loan is available to eligible beneficiaries for eligible components as per the Operational Guidelines of the scheme.
- (d) & (e) DAHD provides for financial assistance for setting op of milk processing infrastructure through the following:
  - i. National Programme for Dairy Development (NPDD): The financial assistance (Loan) with respect to milk processing infrastructure has been provided under Component B of NPDD scheme (Japan International Cooperation Agency (JICA) assisted project) has been provided to the eligible Institutions of schemes in the 9 states as per the Operational Guidelines of the scheme. The interest charged on the loan to the eligible institutions is at the rate of 1.5% per annum.
  - ii. Animal Husbandry Infrastructure Development Fund (AHIDF): interestbearing loan is available to eligible beneficiaries for eligible components as per the Operational Guidelines of the scheme issued from DAHD. Government of India provides for interest subvention at the rate of 3% as per the Operational Guidelines of the scheme. The guidelines of the lending agency determines the amount of interest charged for the loan under AHIDF.

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S. No.	State	20	2019-20		2020-21	
		Units*	Amount	Units*	Amount	
1	Andaman & Nicobar	0	0.00	0	0.00	
2	Andhra Pradesh	2288	1496.26	932	641.04	
3	Bihar	294	183.57	657	280.56	
4	Chhattisgarh	19	35.26	31	33.83	
5	New Delhi	0	0.00	0	0.00	
6	Goa	2	0.88	7	5.44	
7	Gujarat	627	2237.24	2071	1190.84	
8	Haryana	162	155.07	399	317.77	
9	Himachal Pradesh	239	242.92	142	122.83	
10	Jammu and Kashmir	696	371.06	1586	841.68	
11	Jharkhand	150	186.36	236	221.81	
12	Karnataka	2037	893.22	2299	928.41	
13	Kerala	763	369.99	295	222.17	
14	Madhya Pradesh	872	625.14	769	839.29	
15	Maharashtra	2332	1390.07	1222	597.45	
16	Odisha	748	323.51	894	389.25	
17	Punjab	2065	1120.29	777	443.04	
18	Rajasthan	2546	1535.93	1943	1367.98	
19	Tamil Nadu	3865	1011.23	2084	548.51	
20	Telangana	1240	948.75	428	498.56	
21	Uttar Pradesh	4862	2923.63	3660	2333.72	
22	Uttarakhand	638	388.11	649	318.00	
23	West Bengal	901	760.11	831	689.46	
	Total (A)	27346	17198.59	21912	12831.63	
	North Eastern States					
1	Arunachal Pradesh	57	96.25	35	46.41	
2	Assam	759	674.22	446	467.54	
3	Manipur	229	122.65	74	67.00	
4	Meghalaya	0	0.00	25	19.88	
5	Mizoram	18	24.11	74	60.34	
6	Nagaland	88	94.43	43	60.58	
7	Sikkim	23	32.84	138	104.92	
8	Tripura	118	74.58	194	103.75	
	Total (B)	1292	1119.07	1029	930.42	
	Union Territories					
1	Chandigarh	0	0.00	1	0.47	
2	Daman And Diu	0	0.00	0	0.00	
3	Lakshadweep	4	1.86	0	0.00	
4	Puducherry	76	14.16	118	21.43	
	Total (C)	80	16.02	119	21.89	
Grand total (A)+(B)+(C) 28718 18333.68 23060 13783.94						
*Units= Number of farmers						